

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 316(ND)2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE COMPANY: Sh. Manu Rajendra & Ors. Vs. NVM Design and Contracts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Mansumyer Singh, Advocate

For the Respondent (s) : Counsel for the Respondent

ORDER

Request for an adjournment is being made by the Ld. Counsel for the Respondent on grounds that the Sr. Counsel is busy before another forum.

It is submitted that the CP 316/2017, CP 102/2017 are connected with CP 232(ND)/2017. Another petition being CP No. 375/2017 which was listed before the Principal Bench has been directed to be transferred to this Court.

In view of the same, renotify all these 4 cases on 18th January, 2018.

Sd-

(Deepa Krishan)
Member (T)

-S-d-

(Ina Malhotra)
Member (J)